The Tribal (Adivasi) Regiment Bill, 2019

DR. KIRODI LAL MEENA (Rajasthan): Sir, I move for leave to introduce a Bill to provide for the constitution and regulation of a new army regiment to be known as the Tribal Regiment for safeguarding the borders of the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. KIRODI LAL MEENA: Sir, I introduce the Bill.

The Mangarh Dham National Memorial Bill, 2019

DR. KIRODI LAL MEENA (Rajasthan): Sir, I move for leave to introduce a Bill to provide for the erection and management of a National Memorial to perpetuate the memory of those killed or wounded on the 17th day of November, in Mangarh Dham in the State of Rajasthan.

The question was put and the motion was adopted.

DR. KIRODI LAL MEENA: Sir, I introduce the Bill.

The Reservation for Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2019

DR. KIRODI LAL MEENA (Rajasthan): Sir, I move for leave to introduce a Bill to provide for reservation for the persons belonging to Scheduled Castes and Scheduled Tribes in private sector and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. KIRODI LAL MEENA: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now, Shri Anil Desai to move for leave to introduce the Indian Penal Code (Amendment) Bill, 2019; not present.

Now, Shri Rajkumar Dhoot to move for leave to introduce the Mangrove Forests (Special Provisions) Bill, 2019; not present.

Now, Shri Rajkumar Dhoot to move for leave to introduce the Victims of Flood Caused by Heavy Rains, Cyclones and Other Reasons (Rehabilitation and Welfare) Bill, 2019; not present.

Now, Shri Rajkumar Dhoot to move for leave to introduce the Compulsory Periodical Desiltation of Dams, Reservoirs and Rivers Bill, 2019; not present.